## File No. 1/2008/Import Safety/FSSAI

## Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006)

## (Imports Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

The February, 2016

Subject: Testing of Food Products from Japan for radioactivity - reg

The Advisory (dated 15.03.2011) issued regarding monitoring of food articles imported from Japan for Radioactive Contamination, issued earlier by this Authority as a temporary measure in 2011, is hereby withdrawn.

This issues with the approval of the competent authority.

(Dr.Rubeena Shaheen)

Director (Imports)

To:

1. To all the Authorized Officers, FSSAI

## Copy for information to:

- 1. Sh. Sandeep Bhatnagar, Joint Secretary, (Customs), R.No.156 B, North Block, CBEC, Dept. Of Revenue, M/o Finance, New Delhi
- 2. Shri R.P Singh, The Director(Customs), R.No.227-B, Dept. Of Revenue, M/o Finance, New Delhi
- 3. Food Safety Commissioners of all states (for information )
- 4. Joint Secretary, Ministry of Health and Family Welfare, Govt. of India, Nirman Bhawan, New Delhi
- National Institute for Smart Government (NISG), YSR Bhawan, Financial District, Nanakramguda, Rajendra Nagar, Hyderabad-500 032
- 6. FSSAI Website